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**NATIONAL COMPANY LAW TRIBUNAL**  
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**BENGALURU BENCH**  
**COURT NO.1**  
**BENGALURU**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member (J) Shri Rakesh Kumar Murali  
 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 57/2017	-	Admission	14(1)	Confident Dental Equipments Ltd.

SL. NO.	PETITION NUMBER NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NAME OF THE RESPONDENT (S) G. BHAT UNDER SECTION 9449134152	CONFIDENT DENTAL EQUIPMENTS LTD.	
	S.NO. NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

PCS for petitioner is present. PCS for petitioner has filed list of creditors. He requested that Creditors whose debt is more than Rs.50,000/- to whom notices may be ordered to be issued by the Company in compliance with the provisions of Section 14(1) of Companies Act, 2013. After issuing the list of Creditors, the Tribunal feels that notices to the Creditors whose debt is more than Rs.50,000/- to whom notices to be sent for considering the prayer of the petitioner under Section 14 (1) instead of sending notices to all the Creditors shown in the list as some of the debts due to some Creditors is very meagre.

List it for consideration on 09.08.2017.

  
 MEMBER (J)

  
 MEMBER (T)